45 Written Answers

(c). Out of 350 Trainee Artisans recruited for the Coach Repair Workshop at Bhopal early in 1989, 117 gas affected victims were selected. Out of these, one person has left service, another one was medically unfit and the *third* one did not report. Thus 114 of these persons are at present working as Trainee Artisans.

15-point programme for the Welfare of the Minorities

***177.** SHRI RAOOF VALIULLAH: Will the Minister of WELFARE be pleased to state:

(a) whether Government are considering to make the 15-Point Programmes, for the welfare of the minorities, a target oriented programme with quantified results;

(b) whether the Prime Minister has assured in a TV interview on he 10th March, 1990 that the programme would be reviewed every month at the Cabinet level; if so whether a committee has been constituted for the purpose; and

(c) whether the compensation to the riot-affected victims have been raised from Rs. 20, 000|- to-Rs. 50, 000|-; if so how many States have accepted these instructions from the Prime Minister?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PAS-WAN): (a) Yes, Sir.

(b) Yes, Sir.

(c) The revised guidelines on promotion of communal harmony, presently under final stages of formulation, *interalia*, would incorporate raising the amount of ex-gratia grant in case of death or permanent incapacitation from Rs. 20, 000/- to Rs. 50, 000/-, and also pension of Rs. 500/- p. m. to widows of riot victims in the low income groups. The revised guidelines would be issued to State Governments, which would take effect from 1st April, 1990.

Replacement of good dry dates in NCCF Bombay

"178. SHRI BHAGAT RAM MAN-HAR:

SHRI BIR BHADRA PRATAP SINGH:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the then Regional Manager (West) of NCCF had shifted 600 Mts. of imported dry dates from Nasik to New Bombay in September 1986;

(b) whether there were complaints that these stocks were stored in the cold storage which was keeping heavy quantities of a private firm, who allegedly replaced the goods of NCCF by inferior socks in collusion with the then Regional Manager (West) and his subordinate officers; and

(c) if so, What Departmental action Government have taken against the officers responsible for this irregulatory?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA: (a) No, Sir.

(b) NCCF have reported that no such complaints have come to their notice.

(c) Does not arise.

Subsidy and financial assistance to Cooperative Housing Societies in Delhi

*179. DR. MOHD. HASHTM **KID**-WAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of registered cooperative housing societies in Delhi as on 31st December, 1989;

(b) the number of houses and flats constructed by these societies upto 31st December, 1989; and

(c) the amount of subsidy and financial assistance given by Government to these societies so far?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRI MURASOLI MA-RAN): (*a*) 2, 145.